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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 551/2021**
T. V. TODAY NETWORK LIMITED

..... Plaintiff

Through: Mr. Hrishikesh Baruah, Mr. Joy
Banerjee, Mr. Kumar Kshitij and
Ms. Mehak Dogra, Advocates

versus

NEWS LAUNDRY MEDIA PRIVATE LIMITED & ORS.

..... Defendant

Through: Mr. Nipun Katyal, Adv.
For D-1 to 9
Mr. Rohan Ahuja, Ms. Shruttima Ehersa,
Mr. Vatsalya Vishal and Ms. Amishi
Sodani, Advs. for D-10 (through VC)
Mr. Aadhar Nautiyal, Adv. for D-12
(M: 9205109664)

CORAM:
SIDHARTH MATHUR (DHJS), JOINT REGISTRAR
(JUDICIAL)

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ORDER
24.01.2023

Learned P.O is on leave today.

Put up the matter on **14.02.2023** for purpose already
fixed.

Reader a/w
SIDHARTH MATHUR (DHJS)
JOINT REGISTRAR (JUDICIAL)

JANUARY 24, 2023/PU